IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)-254(PB)/2017

IN THE MATTER OF:

Hike Messenger Ltd. .... Applicant/petitioners

Order under Section 230-232 of the Companies Act

Order delivered on 08.11.2017

Coram:
CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioners : Mr. Rupesh Agarwal, A.R.
For Respondent :

ORDER

Arguments heard. Order reserved.

Sd.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd.

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

08.11.2017
V. Sethi